## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

45

C.S.P. No. 664/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: Sigma Electric Manufacturing Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Ms Alpana Gihone Counsel

Mr Prateck Mishra Advocate

Mr Prayeer Shetty Advocate

## **ORDER**

CSP 664/230-232/NCLT/MB/MAH/2017 CSP 665/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

V. NALLASENAPATHY
Member (Technical)

Sd/B.S.V. PRAKASH KUMAR
Member (Judicial)